

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 524 of 2020**

**IN THE MATTER OF:**

**M/s. IDBI Capital Markets & Securities Ltd.**

**...Appellant.**

**Versus**

**M/s. JBF Petrochemicals Ltd.**

**...Respondent.**

**Present:**

**For Appellant: Mr. Ankit Acharya, Advocate.**

**For Respondent: Mr. Shiv Kumar Suri, Ms. Nikita Thapar,  
Ms. Prerna Wagh, Mr. Shikhil Suri, Ms. Shilpa  
and Ms. Komal Gupta, Advocates.**

**ORDER**  
**(Virtual Mode)**

**07.12.2020** In this matter, the Application under Section 9 has been rejected by the Adjudicating Authority because of which present Appeal is filed. Learned Counsel for parties state that there are efforts going on between the parties to settle the matter between them.

Time is sought of 8 weeks.

List the Appeal in **Orders** category **on 05<sup>th</sup> February, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**